

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH – COURT NO. – IV

Service Tax Appeal No. 51534 of 2017 [DB]

[Arising out of Order-in-Original No. 59/COMM/DDN/2017 dated 18.05.2017 passed by the Commissioner of Central Excise, Customs and Service Tax, Dehradun]

Makin Developers Private Limited

11-Narinder Vihar, Ballapur Road,
Dehradun, Uttarakhand

...Appellant

VERSUS

**Commissioner of Central Goods
and Service Tax, Customs and
Central Excise, Dehradun**

E-Block, Nehru Colony,
Haridwar Road,
Dehradun, Uttarakhand - 248001

...Respondent

APPEARANCE:

Shri Rajesh Gupta, Chartered Accountant for the Appellant
Shri Harshvardhan, Authorised Representative for the Respondent

CORAM: HON'BLE DR. RACHNA GUPTA, MEMBER (JUDICIAL)
HON'BLE MRS. HEMAMBIKA R. PRIYA, MEMBER (TECHNICAL)

DATE OF HEARING: 23.03.2023
DATE OF DECISION: **30.06.2023**

FINAL ORDER No. 50796-50798/2023

DR. RACHNA GUPTA

Appeal allowed. For order, see order of date passed in
Service Tax Appeal No. 51532 of 2017.

[Order pronounced in the open Court on **30.06.2023**]

(DR. RACHNA GUPTA)
MEMBER (JUDICIAL)

(HEMAMBIKA R. PRIYA)
MEMBER (TECHNICAL)